

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal no. 242 of 2013 & IA no. 329 of 2013

Dated : 20<sup>th</sup> February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

EDCL Power Projects Ltd. ...Appellant(s)  
Versus  
Kerala State Electricity Regulatory Commission &  
Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. K.G. Raghavan, Sr. Adv.  
Mr. Vipul Sharma  
Mr. Anirudh Krishnan

Counsel for the Respondent(s): Mr. Ramesh Babu for R-1  
Mr. M.T. George for R-2

ORDER

We have heard the Learned Senior Counsel for the Appellant as well as the Respondents.

Post the matter for further hearing on 24.03.2014 at Delhi Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson